



കേരള സർക്കാർ
Government of Kerala
2018



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI
Reg. No. KL/TV(N)/634/2018-20

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
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	Thiruvananthapuram, Tuesday	1193 കർക്കടകം 22 22nd Karkadakam 1193		
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PART III

University of Kerala

NOTIFICATION

No. Election/Senate Reconstitution/2018.

29th June 2018.

Sub:—University of Kerala—Reconstitution of the Senate—withdrawal of Election Notification—regarding.

Read:—University Notification No. Election/Senate Reconstitution/2017 dtd. 16-10-2017.

In exercise of powers conferred on the Vice-Chancellor as per statutes 4 (1) and 5 of the Kerala University (Conduct of Elections to Various Authorities or Bodies) First Statutes, 1974, it is hereby notified that the notifications regarding the publication of electoral rolls of the Members of the following Constituencies for election to the Senate [Under Section-17-Elected Members (1) (3) (4) (5) (6) (7) (8) (9) (10)] vide Election notification read above, stands withdrawn to facilitate the conduct of the elections to the respective constituencies afresh with updated electoral rolls.

The notification regarding publication of electoral roll in the constituency of Managers of Private Colleges [Under Section-17-Elected Members (11)] vide Election notification read above, remains unchanged.

University Buildings,
Thiruvananthapuram.

By order of the Vice-Chancellor,

DR. JAYACHANDRAN, R.,
Registrar (i/c)/Returning Officer.